

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS

Civil Secretariat

Srinagar/Jammu

Notification

Srinagar, the 10th October, 2019

SRO.-59 In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat 1969, the Government hereby appoint Sh Mohammad Altaf Ganie (KAS) presently posted as Tehsildar Zachaldara to be the Executive Magistrate of the First Class who shall exercise all the powers of an Executive Magistrate of the First Class within his respective territorial jurisdiction of District Kupwara.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Department of Law, Justice and Parliamentary Affairs

No. LD(P)93/2-Kup

Dated - 10 - 10 - 2019

Copy to the :-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir.
3. District Magistrate, Kupwara This is with reference to his letter No. Letter No No DCK/N/Estt/19/525-28 dated 04-10-2019
4. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette
5. SRO section, Department of Law, Justice and Parliamentary Affairs. (W.7 S.C)

Assistant Legal Remembrancer,
Department of Law, Justice & Parliamentary Affairs